

119 CRWP-11615-2022

GURMEET SINGH VS UT ADMINISTRATION, CHANDIGARH AND OTHERS

Present: Mr. Vijay K. Jindal, Advocate for the petitioner.

Mr. JS Toor, APP, UT Chandigarh.

Notice of motion.

Learned APP, UT Chandigarh appearing on advance notice accepts the same on behalf of the respondents and seeks time to file reply.

List on 20th February, 2023.

13th December, 2022
anuradha

(AVNEESH JHINGAN)
JUDGE



सत्यमेव जयते

